

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL

D.NO.1692 OF 2008
(For Prel. Hearing)

WEST BENGAL ELECTRICITY REGULATORY COMMN

Appellant (s)

VERSUS

RVK ENERGY PVT.LTD. & ORS.

Respondent(s)

(With appln(s) for leave to file appeal, condonation of delay in filing appeal and stay)

Date: 04/02/2008 This Matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE G.S. SINGHVI

For Appellant(s) Mr. L.N. Rao,Sr.Adv.
Mr. Pratik Dhar,Adv.
Mr. C.K. Rai,Adv.
Ms. Malini Poduval,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Application for leave to file appeal is allowed.

Issue notice on the application for condonation of delay as well as on the civil appeal.

Until further orders, operation of the impugned order in relation to the appellant shall remain stayed.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Court Master